

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

1. IA 2045(MB)2024
IN
C.P. (IB)/4716(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Phoenix ARC Private Limited
Vs
Genrx Pharmaceutical Pvt Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Rajesh Mittal, Liquidator present in person through virtual mode.
Mr. Sarthak Utangale, Ld. Counsel for the Applicant present through virtual mode.
IA-2045/2024
2. This is an Application filed under Regulation 15(1)(b) of IBBI (Liquidation Process) Regulations, 2016 by the Applicant to place on record the Progress Report on record. The same is taken on record to that effect.
3. In view of aforesaid, the present Application is allowed and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)